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Title: Introduction of the Companies Bill, 2011.

MADAM SPEAKER: Now, item No.13.

THE MINISTER OF CORPORATE AFFAIRS (SHRI M. VEERAPPA MOILY):

I beg to move for leave to introduce a Bill to consolidate and amend the law relating to companies.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to companies."

*The motion was adopted.*

SHRI M. VEERAPPA MOILY: I introduce\*\* the Bill.

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